

S.No.41

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-04-2024 AT 10:30 AM**

CP (IB) No. 21/59/HDB/2024
u/s. 59 of IBC, 2016

IN THE MATTER OF:

Mr. Vasu Devan Gopu - Liquidator of
Vitreo Health India Private Limited

...Petitioner

AND

Registrar of Companies, Telangana

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned CS Mr Satyajit Joshi, for petitioner present physically.

Mr Vasu Devan Gopu, Liquidator present.

Proof of service filed. No representation for respondent. For observations if any,
matter adjourned to 01.05.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)